GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3094 ANSWERED ON:15.03.2011 ILLEGAL TRANSIT FROM INDIA Majhi Shri Pradeep Kumar;Patel Shri Kishanbhai Vestabhai

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there are reports that a large number of illegal Bangladeshi migrants are using India as a transit for going abroad;

(b) if so, the details thereof;

(c) whether there are reports of such illegal Bangladeshis having obtaining ndian passports;

(d) if so, the details thereof and the reaction of the Government thereto;

(e) the number of such persons arrested from different airports of the country during each of the last three years and the current year;

(f) the details of the action taken against officials found to have connived with such persons; and

(g) the details of the steps taken to prevent illegal migrants to use the country as a transit point?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (g): As per information available, Bangladeshi nationals have been visiting various countries via Indian airports on the strength of double-entry transit visa. No specific instance of procurement of Indian passport by Bangladeshi nationals to facilitate their visits to various countries via India has come to notice. There is no specific input regarding connivance of officials with illegal Bangladeshi immigrants. The details of Bangladeshi nationals arrested in India during 2007, 2008 and 2009 under various sections of the Foreigners Act are given below:-

Year Number of persons arrested

2007 12,080 2008 6,816 2009 5,312

Details for the year 2010 have not been compiled.

Various measures have been taken to check the infiltration of illegal immigrants from Bangladesh into the country. These measures, inter-alia, include:-

(i) Construction of border fencing, roads and flood lighting.

(ii) Round the clock surveillance of the border by the Border Security Force.

(iii) Setting up of 1185 Border Out Posts (BOPs) along Indo-Bangladesh border to reduce the inter BOP distance for effective border domination, of which 802 BOPs have already been established. Setting up of remaining 383 BOPs have been sanctioned.

(iv) Induction of hi-tech surveillance equipment including night navigation devices.